

**Government of India
Ministry of Finance
Department of Economic Affairs
Budget Division**

New Delhi, dated: **June 08, 2020**

(EXTRAORDINARY PART I--Section-1)

NOTIFICATION

Auction for Sale (Issue/Re-issue) of Government Stock (GS)

F.No.4(5)-B(W&M)/2020: Government of India hereby notifies sale (issue/re-issue) of the following Government Stocks:

Name of the Security	Date of Original Issue	Original Tenure (yy-mm-dd)	Date of Maturity	Auction Basis	Auction Method	Notified Amount (in ₹ Crore)
New GS, 2025	June 15, 2020	05-00-00	June 15, 2025	Yield	Multiple	12,000
6.19% GS, 2034	June 01, 2020	14-03-15	Sept. 16, 2034	Price	Multiple	11,000
7.16% GS, 2050	April 20, 2020	30-05-00	Sep. 20, 2050	Price	Multiple	7,000

Government of India will have the option to retain additional subscription up to ₹ 2,000 crore each against any one or more of the above securities. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Stock will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 as per the terms and conditions specified in the General Notification F.No.4(2)-W&M/2018, dated March 27, 2018 issued by Government of India.

Allotment to Non-competitive Bidders

2. The Government Stock up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

Place and date of auction

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400001 on **June 12, 2020**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **June 12, 2020**. The non-competitive bids should be submitted between 10.30 a.m. and 11.00 a.m. and the competitive bids should be submitted between 10.30 a.m. and 11.30 a.m.

When Issued Trading

4. The Stocks will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

Date of issue and payment for the stock

5. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on **June 12, 2020**. The payment by successful bidders will be on **June 15, 2020** i.e. the date of **issue/re-issue**. The payment for the Stocks will include accrued interest on the nominal value of the Stock allotted in the auction from the date of original issue/last coupon payment date to the date up to which accrued interest is due as mentioned in the table in para 6.

Payment of Interest and Re-payment of Stock

6. Interest will accrue on the nominal value of the Stock from **the date of original issue/last coupon** payment and will be paid half yearly. The Stocks will be **repaid at par** on date of maturity.

Name of the Security	Coupon rate (%)	Date of Last Coupon payment	Date upto which accrued interest is due	Date of Coupon payments (month/date)
New GS 2025	Yield based#	New Stock	New Stock	Dec. 15 and Jun. 15
6.19% GS 2034	6.19	New Stock	June 14, 2020	Sep. 16 and Mar. 16
7.16% GS 2050	7.16	New Stock	June 14, 2020	Sep. 20 and Mar. 20

#: The coupon rate for the security will be set at the cut off yield to maturity rate decided in the auction. The interest will be payable half-yearly.

By Order of the President of India


(Rajat Kumar Mishra)

Joint Secretary to the Government of India